## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 417/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES:

Deepak Jain HUF

Kerkar Fitness Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Karleth But,

Prader Amand Adwardant

prespondent.

## ORDER

## T.C.P. 417/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present. 1.
- The Learned Counsel of the Respondent has filed his Vakalatnama. 2.
- 3. Seeking adjournment. By consent adjourned to 19.12.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 22.11.2017.

Sd/-

M.K. Shrawat Member (Judicial)